

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No. 28252 of 2011

Maitree Sansad, Sutahat, Cuttack ***Petitioner***

Mr. A. Mohanty, Advocate

-versus-

State of Odisha and Others ***Opposite Parties***

Mr. Ishwar Mohanty, Addl. Standing Counsel

**CORAM:
THE CHIEF JUSTICE
JUSTICE M.S. RAMAN**

Order No.

38. 1. Mr. L. Samantaray, learned Additional Government Advocate appearing for the State is stated to be in some personal difficulty.
2. List on 20th February, 2023.

(Dr. S. Muralidhar)
Chief Justice

(M.S.Raman)
Judge